

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KOHINOOR SERVICES LIMITED

Regd. Off.: A-404, Ashiana Apartments, Mayur Vihar-I (Extn.), New Delhi-110 091

Corrigendum to the Public Announcement which appeared in this Newspaper on September 30, 2011.

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No.	Activity	Original Schedule Date and Day	Revised Schedule Date and Day
1.	Date of Public Announcement (PA)	September 30, 2011 Friday	September 30, 2011 Friday
2.	Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	October 28, 2011 Friday	October 28, 2011 Friday
3.	Last Date for a Competitive Bid(s)	October 21, 2011 Friday	October 21, 2011 Friday
4.	Date by which Letter of Offer will be dispatched to the Shareholders	November 11, 2011 Friday	February 21, 2012 Tuesday
5.	Offer Opening Date	November 18, 2011 Friday	February 24, 2012 Friday
6.	Last Date for the Revision of the Offer Price / Number of Equity Shares	November 25, 2011 Friday	March 02, 2012 Friday
7.	Last date to withdraw acceptance tendered by shareholders	December 01, 2011 Thursday	March 09, 2012 Friday
8.	Offer Closing Date	December 07, 2011 Wednesday	March 14, 2012 Wednesday
9.	Date by which the acceptance/ rejection would be intimated & the corresponding payment for the acquired equity shares and/or the unaccepted equity shares/share certificates will be dispatched	December 22, 2011 Thursday	March 29, 2012 Thursday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last Date for revision of the Offer price, where ever appearing should be read as March 02, 2012 in place of December 01, 2011.
3. The Last Date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as March 09, 2012 in place of November 25, 2011.

The acquirer Mr Karan Khanna resident of 74/2, Janpath Road, Delhi-110001 accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in



**Issued by Manager to the Offer on behalf of the Acquirers & PACs
D & A Financial Services (P) Limited**

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**Date : 21.02.2012
Place: New Delhi**

Email: dafspl@gmail.com
Contact Person: **Mr. Priyaranjan**